

Enhanced *ex-gratia* amount of Rs. 1 lakh each has been announced to each grievously injured and Rs. 10000/- to each simple injured in the case of derailment of Guwahati-Puri Express. *Ex-gratia* amount totalling to Rs. 4.30 lakhs has been disbursed to the victims of this incident.

In addition, compensation shall also be payable to these victims on the basis of claims to be filed by them in the Railway Claims Tribunal and decrees awarded by the Tribunal.

(d) No, Sir. Prompt medical relief was provided in both the cases. In the case of derailment of Kalka Mail, medical relief was immediately despatched through Accident Relief Medical Trains from Kanpur and Allahabad which reached the accident site within 1 hour 50 minutes and 2 hour 05 minutes respectively. Rescue and medical teams from Army and Indian Air Force were also requisitioned and three helicopters including Air Ambulances reached the site. The injured passengers were immediately shifted to nearby Government and private hospitals at Kanpur, Fatehpur and Allahabad. The civil authorities also provided local help to shift the injured to nearby hospitals. In the case of derailment of Guwahati-Puri Express, railway medical teams with doctors and para medial staff rushed from Rangiya by road and reached the site within half an hour or so. The injured were shifted to Railway hospital at Maligaon and Civil Hospitals at Rangiya and Nalbadi. No fatality took place in this accident.

(e) and (f) Do not arise.

New train for Konkan area

769. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

(a) the present status of the Build, Operate and Transfer provisions with Konkan Railway Corporation Limited;

(b) whether it is a fact that no new train has been provided for people of the Konkan area since last 14 years despite long standing demands to start new train services in this area;

(c) if so, the reasons therefor; and

(d) the details of revenue earned by the Konkan Railway Corporation since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI BHARATSINH SOLANKI): (a) Konkan Railway Corporation Limited (KRCL) was set up

under Build, Operate and Transfer (BOT) concept, as a Central Public Sector Undertaking (CPSU) under the administrative control of Ministry of Railways. However, with the approval of Cabinet Committee on Economic Affairs, Government has decided that KRCL would continue as a CPSU even after discharge of its debt liabilities and would not be merged with Ministry of Railways.

(b) and (c) No, Sir. There are 31 pairs of passenger carrying trains running on Konkan Railways as compared to 11 pairs of trains running at the time of commissioning of traffic in 1998.

(d) Konkan Railway Corporation Limited has so far earned a total revenue of approximately Rs. 6000 crore, since its inception.

Findings regarding train accidents

770. PROF. ANIL KUMAR SAHANI: Will the Minister of RAILWAYS be pleased to state:

(a) the details of number of train accidents that took place in the last ten years and the number of people killed and injured in those accidents, accident-wise;

(b) the details of the findings of the Commissioner (Railway Safety) and steps taken to check the recurrence of the accidents;

(c) the number of safety related posts lying vacant and since when and steps taken to fill them up expeditiously;

(d) whether Railways has laid down any guideline concerning maintenance of coaches; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Year-wise number of consequential train accidents excluding cases of trespassing at unmanned level crossings caused due to negligence of road vehicle users during the last ten years, *i.e.* 2001-02 to 2010-11 is as under:—